GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 71 TO BE ANSWERED ON 04.02.2019

NATIONAL SKILL QUALIFICATION FRAMEWORK (NSQF)

71. SHRI BHARTRUHARI MAHTAB:

SHRI SANJAY DHOTRE:

SHRI RAHUL SHEWALE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the salient features of the National Skill Qualification Framework (NSQF) and other major schemes/programmes of the Government for imparting vocational education/training for development of skill of youth in the country;
- (b) whether the Government has provided adequate funds under the said schemes/programmes during each of the last three years and the current year;
- (c) if so, the details thereof, Scheme/ Programme-wise and if not, the reasons therefor;
- (d) the number of complaints of irregularities/corruption/diversion of funds in implementation of the said schemes/ programmes received by the Government during the said period, Scheme/ `Programmewise along with the action taken/being taken thereon;
- (e) whether the Government has accepted the recommendations of the National Knowledge Commission pertaining to increase of vocational education in the country;
- (f) if so, the details thereof along with the implementation status of such accepted recommendations; and
- (g) the other steps taken/being taken by the Government in this direction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) to (c) The National Skills Qualification Framework (NSQF) organizes qualifications according to a series of levels of knowledge, skills and aptitude. These levels are defined in terms of learning outcomes which the learner must possess regardless of whether they were acquired through formal, non-formal or informal learning. NSQF is a quality assurance and a nationally integrated education and competency based skill framework that provides for horizontal as well as vertical mobility between vocational education, skill training, general education and technical education. This enables a person to acquire desired competency levels, transit to the job market and, at an opportune time, return for acquiring additional skills to further upgrade their competences.

The Government is implementing a number of schemes for imparting employable skills to the youth through short term and long term training. Ministry of Skill Development and Entrepreneurship (MSDE) is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 on pan –India basis under Skill India Mission with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country for four years i.e. 2016-2020 with an outlay of Rs 12,000 crore through accredited and affiliated training partner/training centers.

The Financial Year-wise funds allocated under PMKVY are as under:

FY	Funds disbursed / sanctioned to implementing agency (in Rs cr.)
2016-17	699.99
2017-18	1721.18
2018-19	1476.39
Total	3897.56

Directorate General of Training (DGT), MSDE imparts long term trainings through Industrial Training Institutes (ITIs) and is also entrusted with the responsibility of vocational training in the country. One of the Flagship schemes is "Craftsmen Training Scheme" being implemented through a network of 15,042 ITIs located all over the country with an objective to provide skilled work force to the industry in 138 trades with duration of 6 months, 1 year and 2 years. All these 138 trades are NSQF aligned.

- (d) NSDC has put in place a specific grievance addressal mechanism and a dedicated team takes care of the grievances received through online system, grievance portal and via RTIs. Further, under the scheme, PMKVY 2016-20 Monitoring Committee review and formulate framework on the critical cases related to monitoring issues of the stakeholders. Also, the Committee has formulated penalty grid (approved by Steering Committee for PMKVY) for taking action against erring / non compliant training centres / stakeholders. Based on the penalty grid, National Skill Development Corporation (NSDC) has suspended training centers for noncompliance of PMKVY 2016-20 guidelines on multiple parameters and periodically publishes the list on PMKVY official website.
- e) to g) The National Knowledge Commission gave various recommendations pertaining to increase of vocational education in the country in 2006. The Government has taken various initiatives in this direction. The MSDE has issued a Gazette Notification for the formation of "National Council for Vocational Education and Training (NCVET)" on 5th December, 2018. The NCVET is envisaged to look into development, qualitative improvement and regulation of vocational education and training, grant recognition to and monitor the functioning of awarding bodies, assessment agencies and skill information providers.
